

ITEM NO.109

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9839/2014

S.B AGARWAL

Appellant(s)

VERSUS

U.P. STATE INDUSTRIAL
DEVELOPMENT CORPORATION LTD. & ORS.

Respondent(s)

Date : 28-07-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Venu Gopal Gowda, Sr. Adv.
Mr. Krishna Kumar, AOR
Mr. B. Vinodh Kanna, Adv.
Ms. Aakriti, Adv.
Ms. Bhavna Jain, Adv.

For Respondent(s) Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter next week.

(NEETA SAPRA)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)